

**No. A-60011/28/2010-Admin.I (LA)**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
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Shastri Bhawan, New Delhi  
Dated the 11<sup>th</sup> September, 2025

**OFFICE ORDER NO. 170 /2025**

Consequent upon transfer/posting of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as Central Public Information Officer (CPIO): -

S. No.	Sections	CPIO (Shri/Ms.)	Link Officer of CPIO (Shri/Ms.)
1.	B. S. Kolkata	Rima Bogi, SO	Ajay Sharma, Superintendent (Legal)
2.	B. S. Mumbai	S. K. Ramanna, ALA	Anup Kumar, Superintendent (Legal)

*(Shweta Kamboj)*  
11/09/2025

Under Secretary to the Govt. of India  
Tel: - 011 23386260

**To,**

1. The officers concerned.
2. PS to Hon'ble MoS (I/C) L & J/ PSO to Law Secretary/ Sr. PPS to AS (AM)/ PSOs or Sr. PPS to JS & LAs/Sr. PPS to JS (AKA)/Sr. PPS to Sr. GA(MCP).
3. In-charge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
4. All Sections in the Department of Legal Affairs (through email).
5. NIC Cell with request to upload the above order on the website of this Department.
6. E-office portal and Office order folder.